

Rabi-2017

Sl. No.	Commodity	Name of the State	Number of Purchase center
1.	Mustard Seed	Haryana	12
2.	Sunflower Seeds	Telangana	1
		Haryana	4
		Odisha	2
3.	Sesamum Seed	West Bengal	10
	Groundnut Pods	Odisha	6

Statement-IV*State-wise list of Mandis integrated with e-NAM*

Sl. No.	State	No. of Mandis integrated
1.	Andhra Pradesh	22
2.	Chhattisgarh	14
3.	Gujarat	40
4.	Haryana	54
5.	Himachal Pradesh	19
6.	Jharkhand	19
7.	Madhya Pradesh	58
8.	Rajasthan	25
9.	Telangana	44
10.	Maharashtra	45
11.	Uttar Pradesh	100
12.	Uttarakhand	05
13.	Odisha	10
14.	Tamil Nadu	15
TOTAL		470

MSP for agricultural produces

†1317. SHRI SANJAY RAUT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that under National Farmer Policy-2007 it has been provided to make payment of fifty percent of the cost also incurred by the farmers to grow the produce in the Minimum Support Price (MSP) of the foodgrains;

† Original notice of the question was received in Hindi.

(b) if so, whether the number of farmers' suicides is not decreasing owing to the reason because they are not getting full value for their produce; and

(c) if so, by when would the Government implement the same and empower the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) National Commission on Farmers (NCF) headed by Dr. M.S. Swaminathan had recommended that the Minimum Support Price (MSP) should be at least 50% more than the weighted average cost of production. However this recommendation is not included in National Farmers Policy, 2007. The MSP recommended by Commission for Agricultural Costs and Prices (CACP) is based on objective criteria, considering host of relevant factors and prescribing an increase of 50% of the cost may distort market. Besides this may also affect the inter-crop parity leading to distortion in the cropping pattern which may not be in harmony with the domestic requirements and can have an adverse effect on the National Food Security.

(b) and (c) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides, in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). As per this Report, 'Bankruptcy or Indebtedness' and 'Farming Related Issues' are reported as major causes of suicides among farmers/cultivators. Other prominent causes of farmers/cultivators suicides are family problems, illness etc. Measures taken by Government to minimize indebtedness from non-institutional sources of lending include fixation of annual targets for improving agricultural credit flow, provision of subsidized crop loans upto a threshold to such farmers who repay their loan as per the repayment schedule fixed by the banks, ensuring remunerative price to farmers through fixation of MSP etc.

The MSPs fixed by the Government generally provide adequate returns over weighted average cost of production (A2+FL). The return over A2+FL for MSPs fixed by Government for 2017-18 in excess of 50% with return of 112.4% for wheat, 88.4% for rapeseed/mustard, 79.6% for masur, 78.8% for gram, 66.9% for barley, 65.4% for urad, 64.3% for tur and 50.2% for bajra.

Doubling the income of farmers

1318. SHRI RAJEEV SHUKLA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the measures taken by Government during the last three years for doubling the farmers' income;